

केन्द्रीय सूचना आयोग
Central Information Commission
2 तल, विंग 'B' / 2nd Floor, 'B' Wing
अगस्त क्रान्ति भवन / August Kranti Bhavan
भीकाजी कामा प्लेस/ Bhikaji Cama Place
नई दिल्ली - 110066 / New Delhi - 110066

F.No.2/3/2015/Admn-CIC


Dated: October 31st, 2015

ORDER

With reference to GFR 163 & 164, the Central Information Commission hereby extends the period of consultancy of Dr. M.K. Sharma, retired Additional Secretary, Department of Legal Affairs, New Delhi as Consultant (Registrar) in the Central Information Commission, against sanctioned vacant post of Registrar for a further period of six months w.e.f. 01.10.2015 to 31.03.2016 or till a regular incumbent joins in the Commission or till his services are required by the Commission, whichever is earlier on the following terms & condition:-

- i) During the period of consultancy he will look after the responsibilities of Registrar of CIC and also attend the all important items of works pertaining to Commission as assigned to him by the Commission from time to time.
- ii) During the period of consultancy he shall be paid remuneration equivalent to last pay drawn minus pension plus Dearness Allowance as applicable to existing central government employees from time to time.
- iii) He shall not be entitled to any perquisites such as HRA, CCA, TA, residential accommodation, transport facilities and any kind of regular leave except 08 days Casual leave plus 02 days restricted leave in the calendar year. The leave shall not be carry forwarded.
- iv) No TA/DA is admissible to him for joining the assignment or on its completion. If he is required to travel outside Delhi in connection with the work of the Commission during the period of his engagement, he will be entitled to draw TA/DA as per normal rules as applicable to any serving officer on an equivalent rank in the Commission.

2. These issues with approval of Chief Information Commissioner.


(Shanti Priye Beck)
Joint Secretary (Admn)

Copy to:-

1. Secretary, DOP&T, First Floor, North Block, New Delhi
2. Dr. M.K. Sharma, Consultant
3. PPS to CIC/ICs
4. PS to Secretary/Additional Secretary
5. JS (Admin)/JS(MoRe)/JS(P&B)/JS (Law)/ Registrar
6. All Deputy Secretaries in CIC
7. DDO (CIC)/Cash Section/Financial Consultant/CR Section/RTI Cell.
8. PAO, CAT, First Floor, AGCR Building, IP Estate, New Delhi.
9. Smt. Tripti P. Ghosh (IFA-CIC), Office of Controller of Accounts, Ministry of PPG &P, 3rd Floor, Lok Nayak Bhawan, New Delhi
10. Shri Malik, NIC for information & further necessary action.
11. Guard file.